

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 3278

TO BE ANSWERED ON THE 16TH MARCH, 2021

DEVELOPMENT OF AGRICULTURE IN DROUGHT-PRONE AREAS

3278. SHRI ASHOK KUMAR RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the per capita amount of funds allocated for agricultural development in drought-prone areas of States during the last three years as on date;
- (b) the amount of funds demanded by each State during the said period; and
- (c) the amount of funds released by the Union Government, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Department of Land Resources (DoLR), Ministry of Rural Development implements a Centrally Sponsored Scheme, Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for development of rainfed / degraded lands. However, there is no specific scheme being implemented by DoLR for allocating funds for agricultural development in drought prone areas of States / Union Territories (UTs).

DoLR has sanctioned, 8214 watershed development projects covering an area of about 39.07 million hectare in 28 States (except Goa) [now 27 States and UTs of Jammu & Kashmir and Ladakh) during the period 2009-10 to 2014-15 under the erstwhile Integrated Watershed Management Programme (IWMP). During the year 2018, 1832 projects (345 uninitiated and 1487 in preparatory stage) were transferred to various States for implementation from the Budget of the concerned States. Thereafter, DoLR is implementing 6382 projects.

IWMP was amalgamated as the Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) in 2015-16. Keeping in view the focus of the Government on completion of all the ongoing projects, no new projects under WDC-PMKSY have been sanctioned since 2015-16.

The State-wise details of funds released during the last three years and the current year as Central share to States under WDC-PMKSY is at **Annexure**. The central share is determined by taking into account various parameters such as, Annual Action Plan, unspent balance with States / UTs, utilization capacity, number of ongoing projects etc.

State-wise details of funds released during 2017-18 to 2020-21
(upto 28.02.2021) as central share under WDC-PMKSY

(Rs. in crore)

Sl. No	State	Funds Released			
		2017-18	2018-19	2019-20	2020-21 (as on 28.02.2021)
1	Andhra Pradesh	123.35	139.15	144.39	43.89
2	Arunachal Pradesh	9.62	19.17	55.71	5.80
3	Assam	65.09	66.55	49.03	169.26
4	Bihar	19.21	46.77	88.37	0.00
5	Chhattisgarh	33.45	57.03	47.07	0.00
6	Gujarat	87.51	151.84	77.93	0.00
7	Haryana	10.94	10.00	7.13	13.68
8	Himachal Pradesh	26.83	24.04	66.87	0.00
9	Jammu & Kashmir*	43.66	71.87	0.00	38.82
10	Jharkhand	0.00	28.83	36.77	0.00
11	Karnataka	175.69	101.07	21.76	6.16
12	Kerala	17.83	13.06	48.77	0.00
13	Madhya Pradesh	134.84	162.41	221.28	84.90
14	Maharashtra	279.21	163.33	103.00	0.00
15	Manipur	13.84	14.14	1.46	0.00
16	Meghalaya	8.95	6.69	1.19	0.00
17	Mizoram	22.35	23.14	22.27	0.00
18	Nagaland	32.08	38.51	137.55	3.53
19	Odisha	94.48	102.17	83.11	1.75
20	Punjab	7.96	0.00	0.00	0.00
21	Rajasthan	243.59	299.00	119.43	449.90
22	Sikkim	1.40	0.00	2.13	0.00
23	Tamil Nadu	82.75	90.59	0.00	0.00
24	Telangana	51.14	81.93	33.50	60.34
25	Tripura	16.66	15.89	10.75	11.74
26	Uttarakhand	9.97	6.98	0.00	0.00
27	Uttar Pradesh	63.93	0.00	0.00	0.00
28	West Bengal	15.48	46.39	92.87	0.00
	Total	1691.81	1780.55	1472.33	889.77

Note: (1) WDC-PMKSY has not been taken up in any Union Territories
(* Jammu & Kashmir and Ladakh have been created as UTs recently).

(2) There is no sanctioned project in Goa.
